

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NOS. 177 AND 178 OF 2020

LD-VC-CW-NO. 177 OF 2020

Sunil G. Naik

..... Petitioner

V e r s u s

State of Goa and Ors.

..... Respondents

Ms. Sunaina Chodankar, Advocate holding for Mr. Gaurish Agni, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for the Respondents.

A N D

LD-VC-CW-NO. 178 OF 2020

Gajanan Vishnu Naik

..... Petitioner

V e r s u s

State of Goa and Ors.

..... Respondents

Ms. Sunaina Chodankar, Advocate holding for Mr. Gaurish Agni, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. G. Shetye, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 13th October, 2020

P.C.

1. The learned Advocate General states that in the course of this week, reply will be filed in these petitions.
2. Copies of the replies to be furnished to the learned Counsel appearing for the petitioners in advance. Rejoinder, if any, to be filed within one week thereafter. We post the matters for further consideration on 02.11.2020.
3. Interim relief, if any, to continue till further orders.

M. S. JAWALKAR

M. S. SONAK, J.

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